

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-69/2004/8472/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Rousan Ara Rahman,  
District & Sessions Judge,  
Karimganj.

Dated Guwahati, the <sup>th</sup> 10 October, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. JKD/2023/5072 Dtd. 05.10.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 30.10.2023 and 31.10.2023, alongwith station leave permission, from 15.10.2023 to 31.10.2023**, has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-69/2004/8473/A, dated, 10-10-23**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*[Signature]*

**JT. REGISTRAR (VIGILANCE)**